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* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 1346/2015 and CM APPL. 35024/2016 CM APPL.
640/2017 CM APPL. 4383/2017 CM APPL. 4384/2017 CM APPL.
8565/2017 CM APPL. 18856/2017 CM APPL. 26231/2017 CM APPL. 26232/2017 CM APPL. 26233/2017 CM APPL. 36912/2017 CM APPL. 40871/2017 CM APPL. 51694/2019 CM APPL.
50460/2023

COURT ON ITS OWN MOTION (AIR POLLUTION IN DELHI)

..... Petitioner

Through:

versus

UNION OF INDIA & ORS

..... Respondent

Through: Ms. Ishita Pathak, Mr. Kamal R. Digpaul and Mr Ajay Digpaul, Advocates for Respondent/ UOI.

> Mr. Vivek Goyal, CGSC with Mr. Gokul Sharma, Advocate for Respondent/ UOI.

> Mr. Sanjay Katyal, Standing Counsel with Mr. Nihal Singh, Advocate for Respondent/ DDA.

> Mr. Puja Kalra, Standing Counsel for Respondent/ MCD.

Mr. Puneet Taneja, Mr. Manmohan Singh Narula and Mr. Amit Yadav, Advocates for Respondent/ NTPC.

Mr. Balendu Shekhar, CGSC with Mr. Krishna Chaitanya and Mr. Raj Kumar Maurya, Advocates for Respondent/ DPCC.

Mr. Om Prakash, Mr. Chandresh Malik, Ms. Swati Mishra, Ms. Komal Yadav, Advocates for Respondent Railways.

Dr. Abhishek Atrey and Mr. Vaibhav Kandhal, Advocate for Respondent

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No. 29/ CAQM. Mrs. Avnish Ahlawat, Standing Counsel with Mrs. Taniya Ahlawat, Mr. Nitesh Kumar Singh, Ms. Laavanya Kaushik, Ms. Aliza Alam, Mr. Mohnish Sehrawat, Advocates for Respondent/ DTC. Mr. Abbinay Sharma Advocate for

Mr. Abhinav Sharma, Advocate for Respondent/ NHAI.

Mr. Pushkar Sood and Mr. S. P. Singh, Advocate for Respondent No.21 (DMRC).

SI Ashish, Madhu Vihar Circle Delhi Traffic Police. ASI Devendra, Parvi Officer.

+ W.P.(C) 2115/2015 and CM APPL. 7298/2015, CM APPL. 10198/2017, CM APPL. 53267/2018 SUDHIR MISHRA Petitioner

Through:

versus

MINISTRY OF HEALTH & FAMILY WELFARE & ORS.

..... Respondents

Through: Mr. Vivek Goyal, CGSC with Mr. Gokul Sharma, Advocate for Respondent/ UOI.

Mr. Pushkar Sood and Mr. S. P. Singh, Advocate for Respondent No.21 (DMRC).

Mr. Balendu Shekhar, CGSC with Mr. Krishna Chaitanya and Mr. Raj Kumar Maurya, Advocates for Respondent/ DPCC.

+ W.P.(C) 6622/2018 and CM APPL. 25337/2018, CM APPL. 25338/2018, CM APPL. 25339/2018 MIHIR GARG & ANR Petitioner

Through:

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versus GOVT OF STATE OF NCT & ANR

..... Respondents

Through:

Mr. Rajeev Aggarwal, ASC with Mr. Aadish Jain. Advocate for Respondent No.1. Mr. Balendu Shekhar, CGSC with Mr. Krishna Chaitanya and Mr. Raj Kumar Maurya, Advocates for Respondent/ DPCC. Mr. Rishikesh Kumar. ASC, Ms. Sheenu Priya, Mr. Sudhir Kumar Shukla. Mr. Sudhir. Sumit Mr. Choudhary, for Advocates

Respondent/ GNCTD.

CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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02.11.2023

Learned Counsel for the Respondents have stated before this Court that a similar matter i.e. Writ Petition (Civil) 13029/1985 titled M.C. Mehta vs. Union Of India & Ors. is pending before the Hon'ble Supreme Court, and the same is listed for hearing before the Hon'ble Supreme Court on 07.11.2023. Therefore, a prayer has been made for grant of adjournment.

In view of the above, the present matters are adjourned to 11.01.2024.

SATISH CHANDRA SHARMA, CJ

TUSHAR RAO GEDELA, J

NOVEMBER 2, 2023/aks

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